

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/702/2020
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : Ankit Agarwal
UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. Counsel Shri. Sashikumar for the Petitioner.

Ld. Counsel Shri. Mohammad Moin for the Respondent.

Arguing Counsel for the Respondent is stated to be not available.

List the petition for hearing on **02.04.2024** in terms of the order of Hon'ble High Court.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)